IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CA(CAA)- 66(ND)/2017

IN THE MATTER OF:

M/s. Marigold Ventures (P) Ltd And M/s. Marigold Strategies (P) Ltd.

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 06.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. PK Mittal, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 06.9.2017